Written Answers

कृषि मंत्राजय में राज्य मंत्री

(SHRI ANNASAHEB SHINDE): (a) ;and The relevant information is being collected and will be placed on the Table of the Sabha

DAMAGE TO CROPS IN WEST BENGAL

513 SHRI SASANKASEKHAR SANYAL: Will the Minister of AGRI-CULTURE/

∍ीष संत्री

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be pleased to state the total loss of food crops and cash crops, caused by flood and rains in West Bengal during this year?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/

कृषि मंत्रालय में राज्य मंत्री

(SHRI ANNASAHEB SHINDE): Of the total kharif crop area of 9.8 million acres, as much as 2.52 million acres were submerged and, of this, standing crops in 1.65 million acres were completely destroyed and crops in 0.87 million acres were partially damaged. The cms paddy crop and the jute crop in the flood-affected areas have been almost completely lost. The total value of the kharif crops lost is estimated at about Rs. 114 crores, of which paddy alone •accounts for Rs. 92 crores.

HOUSE-BUILDING ADVANCE TO GOVERN-MENT OFFICIALS IN DELHI WHO ARE IN OCCUPATION OF GOVERNMENT ACCOM-MODATION

514. SHRI A. P. CHATTERJEE: SHRI SALIL KUMAR GAN-GULI:

Will the Minister of WORKS AND HOUSING/

निर्माण और ग्रावास मंत्री

be pleased to state the total number of Government officials in Delhi who have taken loan from Government for

constructing their own houses and are still in occupation of Government accommodation?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING/

निर्माण और ब्रावास मंत्रालय में राज्य मंत्री

(SHRI I. K. GUJRAL): The requisite information is being collected and will be placed on the Table of the House.

SHIPPING TARIFFS ON EXPORT CARGOS

515. SHRI LOKANATH MISRA: SHRI CHANDRAMOULI JAGARLAMUDI: SHRI SUNDAR MANI PATEL: SHRI K. C. PANDA: SHRI K. L. N. PRASAD:

Will the Minister of **PARLIA AFFAIRS MENTARY** AND SHIPPING AND TRANSPORT/

संसदःय कार्य तथा नोबहन ग्रीर परिबहन मंत्री be pleased to state:

- (a) whether at a recent Indo-UK Conference a currency surcharge on freight has been imposed;
 - (b) if so, the details thereof;
- (c) the extent to which the Indian shipping industrits is likely to be hit consequently;
- (d) whether it is also a fact that at the said Conference India made a proposal that shipping tariffs on export cargos should be payable in Indian currency; and if so, the reaction of the Conference in this regard; and
- (e) whether it is also a fact that India protested against the decision of the Conference to impose currency adjustment levy on shipments from U.K. and continental parts and also against the imposition of a similar levy on her exports?